

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

Petition(s) for Special Leave to Appeal (C) No(s).12236/2014

(Arising out of impugned final judgment and order dated 18/09/2013
in ITA No.211/2011 passed by the High Court of Judicature at
Allahabad)

M/S DHAMPUR SUGAR MILLS LTD

Petitioner(s)

VERSUS

CIT & AMP; ANR
(With office report)

Respondent(s)

WITH SLP(C)No.20946/2014-(With Office Report)

Date : 07/12/2015 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE ADARSH KUMAR GOEL

For Petitioner(s)	Dr. Rakesh Gupta, Adv.
	Ms. Poonam Ahuja, Adv.
	Mr. Ambhoj Kumar Sinha, Adv.
	Mr. Rohit Kumar Gupta, Adv.

For Respondent(s)	Mr. P.S. Narsimha, ASG
	Ms. Purnima Bhatt Kak, Adv.
	Mr. Sridhar Potaraju, Adv.
	For Mrs. Anil Katiyar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

(Sarita Purohit)
Court Master(Sneh Bala Mehra)
Assistant Registrar

Signature Not Verified

Digitally signed by
Sarita Purohit
Date: 2015.12.09
16:31:36 IST
Reason: